IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.702 of 2020
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1. Naresh Tudu
2. Kanas Tudu @ Konas Tudu .... Petitioners

Versus

The State of Jharkhand .... Opposite Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Hemant Kumar Shikarwar, Advocate
For the State :

05/17.04.2021 Heard Mr. Hemant Kumar Shikarwar, learned counsel for the petitioners.

This criminal revision application has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23rd April, 2021.

(Sanjay Kumar Dwivedi, J.)

Anit